

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
LOCAL TRAIN ACCIDENT IN MUMBAI .

1021

Dr. Yogendra P. Trivedi

Will the Minister of COALCOALRAILWAYS be pleased to state :-

- (a) the reasons behind the local train accident at Kopri in Mumbai on 23rd October, 2009;
- (b) whether any enquiry has been ordered into this;
- (c) if so, when and whether Railways has received the enquiry report;
- (d) if so, when and the persons found guilty in the report;
- (e) whether the enquiry report in respect of death of the motorman of this local train has also been received; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a): Prima-facie, the reason is collapsing of 40 Meter length pre-stressed concrete girder of under construction Road over bridge of Thane Municipal Corporation on the Motorman's coach of K-37 EMU Local passing on DN line between Mulund & Thane at Km.31/14 which hit a water pipe line close by, bringing it crashing down.

(b): Yes, Sir, Commissioner of Railway Safety (CRS), Central Circle has been entrusted with the inquiry of the accident.

(c): 'Preliminary Report' of CRS has been received. Final Report is yet to come.

(d): Inquiry is still going on and after completion of all investigations, CRS will submit "Final Report" revealing the facts of the case and fixing responsibility.

(e): Yes, Sir.

(f) The Motorman Lt. Sh. R. Ramachandran was stuck inside the cab and the body could be extricated after 3 hours. Motorman's cabin was badly mangled. Further details are still under investigation by CRS which will be furnished in his "Final Report".